

COURT- 2**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)****APL No. 40 OF 2019 & IA No. 192 OF 2019 & IA No. 1812 OF 2019 & IA
No. 1278 OF 2019****Dated: 30th October, 2019****In the matter of:****Noida Power Company Limited****.... Appellant(s)****Versus****Uttar Pradesh Electricity Regulatory Commission & Anr.****.... Respondent(s)****ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **10.12.2019**.

Court Master

NR